CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairperson
- 2. Shri K.N.Sinha, Member
- 3. Shri Bhanu Bhushan, Member
- 4. Shri A.H.Jung, Member

In the matter of

Generic Procedure on regulation of power supply to beneficiaries in case of non-payment of dues of Central Power Utilities.

ORDER

The procedure for regulation of power supply in case of non-payment of dues of the Central Power Utilities by the State beneficiaries prescribed by the Commission in its order dated 11.1.2002 has been continued up to 31.12.2005 pending review of the procedure proscribed by the Commission.

2. As a result of review, the revised procedure on curtailment of power supply in case of non-payment of dues is being notified separately. It is directed that till notification of the revised procedure, the procedure earlier prescribed by order dated 11.1.2002 shall continue to apply up to 31.3.2006 or till such time the revised procedure is notified, whichever is earlier.

3. Let a copy of this order be sent to all concerned.

Sd-/sd-/sd-/(A.H.JUNG)(BHANU BHUSHAN)(K.N.SINHA)(ASHOK BASU)MEMBERMEMBERMEMBERCHAIRPERSON

New Delhi dated 26th December 2005